

Punjab**Average time taken in disposal of cases (2022)**

Current Date	07.01.2023
Data for the year of	2022
Civil Cases	
1. No. of Pending cases as on 1 st January	113532
2. Total Number of Civil Cases Disposed	18484
3. Average time taken for disposal during the year.	910 days
4. Maximum Time taken for disposal	12399 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31 st December	113494
Criminal Cases	
1. No. of Pending cases as on 1 st January	92481
2. Total Number of Cases Disposed	49790
3. Average time taken for disposal during the year.	354 days
4. Maximum Time taken for disposal	10463 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31 st December	90979
Total (Civil & Criminal)	
1. No. of Pending cases as on 1 st January	206013
2. No. of Pending cases as on 31 st December	204473
3. Total No. of Cases Disposed	68274
4. Average Time taken for disposal of cases	504 days

Haryana**Average time taken in disposal of cases (2022)**

Current Date	07.01.2023
Data for the year of	2022
Civil Cases	
1. No. of Pending cases as on 1 st January	144089
2. Total Number of Civil Cases Disposed	31766
3. Average time taken for disposal during the year.	1221 days
4. Maximum Time taken for disposal	11063 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31 st December	133079
Criminal Cases	
1. No. of Pending cases as on 1 st January	61742
2. Total Number of Cases Disposed	28153
3. Average time taken for disposal during the year.	369 days
4. Maximum Time taken for disposal	8478 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31 st December	63001
Total (Civil & Criminal)	
1. No. of Pending cases as on 1 st January	205831
2. No. of Pending cases as on 31 December	196080
3. Total No. of Cases Disposed	59919
4. Average Time taken for disposal of cases	821 days